

**HIGH COURT OF JUDICATURE AT PATNA**

**ORDER**

**Appointment Section**

**Dated, Patna the 9<sup>th</sup> September, 2021**

The order of Suspension passed against Sri Sanjay Kumar-VI, Judicial Magistrate 1<sup>st</sup> Class, Raxaul at Motihari issued vide Court's Memo No. 18394 dated 26.03.2021, is hereby revoked with immediate effect .

**By order of the Hon'ble Court**

**Sd/-N.K.Pandey**

**Registrar General**

Memo No. 39656 /XXIX-72-2021/A.D.(Apptt.)/ Dated, Patna the 9<sup>th</sup> September, 2021

Copy forwarded to the District and Sessions Judge, East Champaran at Motihari for information and with a request to serve a copy of this order upon Sri Sanjay Kumar-VI, Judicial Magistrate 1<sup>st</sup> Class, Raxaul at Motihari immediately.



**Registrar General**